

DIVISION BENCH

ITEM NO. 104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.108/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 27th March, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STATE BANK OF INDIA V/S JAIPRAKASH ASSOCIATES LTD.
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL HEARING:

Sh. Sandeep Arora, Adv.

: For the Financial Creditor

Sh. R.P. Agarwal, Sr. Adv. assisted by Sh. Abhishek Tripathi, Adv.

: For the Corporate Debtor

ORDER

Learned Counsels for the parties present.

This matter is adjourned for the same date when other identical matters are already listed i.e. 31st March, 2023 at 02:30 PM.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

27th March, 2023

*Kavya Prakash Srivastava
(Stenographer)*